

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1742
ANSWERED ON 10/12/2024

SANCTIONED AND ALLOCATED FUNDS FOR HIMACHAL PRADESH

1742. SHRI HARSH MAHAJAN

Will the Minister of New and Renewable Energy be pleased to state:

- (a) the quantum of the funds sanctioned and allocated for the State of Himachal Pradesh by Government under the schemes run by the Ministry during the last two years, the head-wise details thereof;
- (b) whether the State of Himachal Pradesh has submitted the utilisation certificates after expenditure under those schemes, if so, the details thereof, if not, the reasons therefor; and
- (c) whether the Ministry monitors the accounting of the funds given by it under various heads, if so, the details thereof, if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) & (b) No year-wise and State-wise allocation of funds is made by the Ministry. The Central Financial Assistance (CFA) is released in accordance with the respective scheme guidelines. Details of the CFA released to the State of Himachal Pradesh under different schemes/programmes of the Ministry during the last two years and the status of submission of utilization certificates (UCs) thereof by the State are given at **Annexure**.

(c) Yes, The Ministry regularly monitors the accounting of the given CFA by way of obtaining Statement of Expenditure, UCs and Audited Statement of Expenditure from the Central Nodal Agency (CNA)/States Implementing Agencies (SIAs) and holding regular review meetings with the CNA/SIAs. Next instalment of funds is released on receipt of UC of previously released amount and achievement of certain milestones in accordance with the respective scheme guidelines.

**Annexure referred to in reply of part (a)&(b) of the Rajya Sabha Unstarred Question
No. 1742 to be answered on 10.12.2024**

**Details of the CFA released to the State of Himachal Pradesh under different
schemes/programmes of the Ministry during the last two years
and the status of submission of UCs thereof by the State**

Scheme/Programme	Financial Year	Amount of CFA released (in Rs. Crore)	Status of submission of UC by the State
Rooftop Solar	2022-23	11.69	UC received.
	2023-24	2.42	UC received for part amount of Rs.0.59 crore and pending for the remaining amount.
PM-KUSUM	2022-23	5.85	UC not yet received.
	2023-24	0.00	Not applicable
Green Energy Corridor	2022-23	4.03	UC received.
	2023-24	40.50	UC not yet received.
Small Hydro Power	2022-23	0.41	Funds were released on reimbursement basis; hence no UC was required.
	2023-24	0.60	
Off-Grid Solar	2022-23	0.00	Not applicable
	2023-24	5.00	UC not yet received.